GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:183 ANSWERED ON:21.07.2015 Assistance for Natural Calamities

Dhurve Smt. Jyoti;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Mishra Shri Bhairon Prasad;Pandula Dr. Ravindra Babu ;Paraste Shri Dalpat Singh;Patil Shri Chandrakant Raghunath;Premachandran Shri N.K.;Reddy Shri A.P. Jithender;Simha Shri Prathap;Udasi Shri Shivkumar Chanabasappa

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of natural calamities including heavy rains and flood in different parts of the country;
- (b) if so, the details thereof indicating the number of loss of lives, quantum of loss of crops and livestocks and damages to property reported during the last one year and the current year, State-wise;
- (c) whether any assessment by a central team has been conducted;
- (d) if so, the details and outcome thereof including the financial assistance sought by the affected States and the amount of assistance provided and utilised in this
- regard along with the number of farmers/affected families provided relief so far, State-wise; and
- (e) the preparedness of the Government to deal with such situation and to minimise the impact of natural calamities including heavy rains and flood in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)
-2/-

-2-

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- (a) & (b) The details of the losses due to natural disasters reported by the State Governments/ Union Territories during the last one year and current year are at Annexure-I.
- (c) to (e) The concerned State Governments undertake relief activities according to the magnitude of the ground situation, in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with items and norms approved by the Government of India. When the available resources are inadequate in the State, an additional assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure, which includes an assessment based on the spot field visit of an Inter-Ministerial Central Team. The financial assistance is towards immediate relief.

State-wise details of the memoranda submitted to this Ministry and assistance approved from NDRF during the last one year and current year, are given at Annexure-II.

Details of allocation and releases from SDRF and NDRF during the last one year and the current year are given in Annexure-III. There are institutional mechanisms at the National and State level for effective management of natural disasters. The Disaster Management Act, 2005 enacted and notified on December 26, 2005, provides for institutional mechanisms for drawing up and monitoring the implementation of the disaster management plans, which includes holistic, coordinated, and prompt response to any calamity situation including flood in the country and ensures measures by various wings of Government for prevention, mitigation and for minimizing the effects of calamities. Further, the strengthening of the disaster management is a continuing process of the governance. The measures as taken by the Government of India and the State Governments are expected to improve the existing disaster management practices including the preparedness, mitigation & control and response mechanism to deal with natural disasters more effectively and efficiently.